

Title: Introduction of the Electricity Regulatory Commission (Amendment) Bill, 1999.

17.32 hrs.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN):
Sir, on behalf of Shri P.R. Kumaramangalam, I beg to move for leave to introduce a Bill to amend the Electricity Regulatory Commissions Act, 1998.

... (Interruptions)

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Electricity Regulatory Commissions Act, 1998."

The motion was adopted.

SHRI PRAMOD MAHAJAN: I introduce the Bill.

... (Interruptions)
